

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Special Bench)

Item No.-517

IB-1529/ND/2019

IA/1111/2023, IA/1113/2023, IA/1114/2023, IA/6193/2022,
IA/6057/2022, IA/5718/2022, IA/2737/2022,
IA/1292/2022, IA/296/2023, IA/5507/2022,
IA/5482/2022, IA/5510/2022, IA/6253/2022

IN THE MATTER OF:

M/s. COL. C.D Sharma (Retd.) & Ors.

....Applicant

Vs.

M/s. Orior Developers and Infrastructure Pvt. Ltd.

.....Respondent

SECTION

U/s 7 IBC CIRP

Order delivered on 13.03.2023

CORAM:

SHRI ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (JUDICIAL)

DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Ms. Meenu Sharma
For the Respondent : Mr. Abhishek Anand, Mr. Karan Kohli, Mr. Sahil
Bhatia, Mr. Vaibhav Mendiratta, Mr. A Singh, Adv
Sachin Verma, Adv Anish Maheshwari, Adv Yunus
Malik, Mr. Kushank Sindhu, Ms. Snigdha Verma,
Ms. Gazal Ghai, Mr. Anmol Singh for R-1
For the Liquidator : Adv Markandey Kr Singh Proxy Counsel

ORDER

Due to paucity of time, list the matter on **10.04.2023**.

Sd/-

(Court Officer)